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Title: Need to provide Rs. 50,000 crore as Central Assistance for relief/rehabilitation of drought and flood affected people of Assam.

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MR. CHAIRMAN: Shri Bwismuthiary, discussion under Rule 193 on this subject has already been allowed. So, you may take only one minute.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY (KOKRAJHAR): Through you, Sir, I would like to draw the kind attention of the Government of India to a very serious matter of urgent public importance that relates to the grim and very devastating flood situation as well as the drought situation which is prevailing now in the State of Assam, particularly in my Bodoland territory.

MR. CHAIRMAN: You have raised the issue. There will be a discussion also on this subject. You can now take your seat.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY : I would like to appeal to the Government of India to sanction adequate amount of special Central Assistance for the Bodoland territory as well as for the State of Assam so as to provide relief and rehabilitation to the drought and flood affected people. ...(*Interruptions*)

MR. CHAIRMAN: You have raised the issue. Please take your seat.

...(*Interruptions*)